

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 355 OF 2017**

**Dated: 4<sup>th</sup> December, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s JSW Energy Ltd. ... Appellant(s)**  
**Vs. ...**  
**Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aman Dixit  
Mr. Amand Anand  
Mr. Suraj C.

Counsel for the Respondent(s) : Mr. Varun Pathak  
Ms. Rimali Batra  
Ms. Shurti Awasthi for R-2

**ORDER**

List the matter for hearing on **top of the board on 05.12.2018** to enable learned counsel for the Appellant to make his submissions to the reply filed by the Respondent No. 2\_as requested.

**(Ravindra Kumar Verma)**  
**Technical Member**  
*bn/kt*

**(Justice N.K. Patil)**  
**Judicial Member**